## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:6824 ANSWERED ON:07.05.2015 GREEN PORTS Chavan Shri Harishchandra Deoram

## Will the Minister of SHIPPING be pleased to state:

- (a) the details of the ports deelared/proposed to be declared green ports by the Government and the criteria laid down in this regard;
- (b) whether the Government proposes to handle chemicals and dangerous materials from special yards or docks in the ports;
- (c) if so, the details thereof along with the action taken thereon; and
- (d) the steps taken to utilize idle and vacant land at several ports?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

- (a) Government has formulated a new Central Sector Scheme to provide financial assistance to Major Ports for Green Port Initiatives/ activities such as preparation of Environment Management and Monitoring Plan (EMMP) or Green Plan; for acquiring equipments for monitoring environmental pollution; for acquiring dust suppression system; for setting up of sewage/ waste water treatment plant/ garbage disposal plant; for plantation; for setting up projects for energy generation from renewable energy sources. There is no plan to declare any port as green port.
- (b)&(c):Major Ports already handle chemicals and dangerous materials at exclusive berth/s which are cleared for handling of such cargo by Competent Authorities.
- (d) All Major Ports have land use plans in which land available with a Major Port is earmarked tor different purposes viz., construction of new berths/ terminals, .development of port SEZ or for allotment to port based .industries, storage of cargo, setting up of C`FSs.